

(b) Continuous service rendered in the State Government is also counted for the purpose of allotment of general pool accommodation.

(c) Rules/orders for allotment of accommodation in special pools controlled by various Ministries/Departments are issued by respective Ministries/Departments.

(d) Such statistics are not maintained in this Ministry.

Decline in Production of Sugarcane, Jute and Mesta

3917. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the production of sugarcane, jute and mesta declined during the last two years ; and

(b) the steps taken to increase their production ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The production of sugarcane has declined but in the case of Jute and Mesta it has not.

(b) In order to augment the sugarcane production in the country, the following strategy has been adopted :—

- (i) production and distribution of quality seed cane ;
- (ii) expansion of area under irrigation ;
- (iii) larger application of fertilisers ;
- (iv) efficient management of ratoon crop ;
- (v) adoption of intensive plant protection measures ;
- (vi) transfer of technology ; and

(vii) training of personnel.

The main strategy in 7th Plan for raising the production and productivity of jute and mesta consists of :—

- (i) accelerating the improved jute/mesta production technology in both irrigated and rainfed tract ;
- (ii) large coverage of jute/mesta in the multiple cropping sequence ;
- (iii) timely provision of critical inputs for increasing productivity ;
- (iv) provision of adequate retting facility for improving the quality of fibre. In order to achieve the targetted production efforts of the State Governments are being supplemented through a Centrally Sponsored Scheme of Intensive Jute/Mesta Development Programme which will continue during the 7th Plan period.

[*Translation*]

Retrenchment of Class IV employees working on daily wages in AIR and Doordarshan

3918. SHRI KAMLA PRASAD RAWAT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Class IV employees working on daily wages are being retrenched from service in AIR and Doordarshan even though they have been working continuously for more than 240 days in a year ;

(b) if so, the reasons therefor ;

(c) whether any action is being taken against the officers responsible for removing these employees ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND